

HIGH COURT OF CHHATTISGARH: BILASPUR

CIRCULAR

No. 665/Confdl./2016
II-15-08/2004 (Pt.-B)

Bilaspur, Dated the 21 September, 2016

Registry circular no. 1215/Confdl./2014/II-15-8/2004 (Part-B) dated 10.11.2014 regarding communication with the High Court/Registry solely in English language, is hereby, withdrawn.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 666/Confdl./2016 Bilaspur, Dated the 21 September, 2016
II-15-08/2004 (Pt.-B)

- (1) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) with a request to inform the same to all the Judicial Officers working under your control.
- (2) Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur for information.
- (3) Judge, Family Court, Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surguja for information.
- (4) Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja for information and strict compliance.
- (5) All the Judicial Officers of the State working on deputation for information.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL